

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.6 - IA/593(AHM)2024  
in  
**CP(IB) 206 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Keshav Multipack (India) Pvt Ltd  
V/s  
Granito (India) Ltd

.....Applicant  
Regent  
.....Respondent

**Order delivered on: 18/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Pragati Bansal, Adv. for Mr. Ravi Pahwa, Adv.  
For the Respondent :

**ORDER**

**IA/593(AHM)2024**

This application is filed for placing on record the 15<sup>th</sup> quarterly progress report. The same is taken on record, with all just exceptions.

Place report with main file for further reference.

Accordingly, IA 593 of 2024 stands disposed of.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**